

**Sixteenth Loksabha**

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Title: Introduction of the High Court of Orissa (Establishment of a Permanent Bench at Bargarh) Bill, 2019.

**DR. PRABHAS KUMAR SINGH (BARGARH):** Sir, I beg to move for leave to introduce a Bill to provide for the establishment of a permanent Bench of the High Court of Orissa at Bargarh.

**HON. CHAIRPERSON:** The question is:

“That leave be granted to introduce a Bill to provide for the establishment of a permanent Bench of the high Court of Orissa at Bargarh.”

*The motion was adopted.*

**DR. PRABHAS KUMAR SINGH:** I introduce the Bill.

**15 54 hrs**